

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:479
ANSWERED ON:27.04.2015
VIOLATION OF LABOUR LAWS BY PRIVATE SECURITY AGENCIES
Sonker Smt. Neelam

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that the private security agencies are exploiting workers and security guards and committing irregularities in the maintenance of the Provident Fund (PF) and Employees' State Insurance (ESI) of the workers and security guards;
- (b) if so, the number of such companies/agencies found guilty of violating labour and social security laws, State/UT-wise during each of the last three years;
- (c) the details of PF, ESI and gratuity amount outstanding against these companies separately during the last three years;
- (d) the action taken against these companies/agencies by the Government; and
- (e) the measures taken by the Government to protect the interest of such workers/security guards in this regard?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 479 FOR REPLY ON 27.04.2015 BY SHRIMATI NEELAM SONKER REGARDING VIOLATION OF LABOUR LAWS BY PRIVATE SECURITY AGENCIES

(a) & (b) Instances of violation of Employees' Provident Funds & Miscellaneous Provisions (EPF & MP) Act, 1952 and Schemes framed thereunder and Employees' State Insurance (ESI) Act, 1948 by some private security agencies have come to the notice of Employees' Provident Fund Organization (EPFO) and Employees' State Insurance Corporation (ESIC). The State/UT-wise details of number of private security companies where irregularities have been detected for alleged violation of the provisions of the EPF & MP Act, 1952 and Schemes framed thereunder and ESI Act, 1948 for last three years is at Annex I and Annex II.

(c) The details of Provident Fund (PF) and Employees' State Insurance (ESI) amount outstanding against these companies during the last three years are as follows ;

(Rs. In Lakh)

Sl. No.	Year	Provident Fund Outstanding Amount	Employees' State Insurance Outstanding Amount
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1.	2012-2013	15294.88	622.39
2.	2013-2014	1616.81	2229.14
3.	2014-2015	2957.78	2267.84

Statistics about the gratuity amount outstanding against these companies is not maintained Centrally.

(d) & (e) Actions as envisaged in respective Acts and Schemes framed thereunder are taken against the defaulting private security companies to protect the interest of workers/security guards.